

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/170/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES
NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Sakthiraj
S. Rajendran
M. Lydia Josephine

Counsel for
Petitioner

M. Anantha Padmanabha Swamy

2) Abhinav Parthasarathy
For R. Parthasarathy

Counsel for
Respondent

B. Adinar

ORDER

Counsels representing both the parties are present. Respondent Counsel submitted that the matter has been settled between the parties with an arrangement of making payment by way of instalments by post-dated cheques and he sought time for filing a memo in this regard. At request, time is enlarged. Put up on 17.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)